

REVISED

ITEM NO.30

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (Cr1.) No.7933/2023

(Arising out of impugned final judgment and order dated 16-03-2023 in CRLA No. 1588/2021 passed by the High Court of Judicature at Allahabad)

INDRA PRATAP TIWARI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.124227/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.124226/2023-EXEMPTION FROM FILING O.T.)

WITH

SLP(Cr1) No. 5193/2023 (II)

(IA No. 83447/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT & IA No. 83446/2023 - EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 6263/2023 (II)

(IA No. 99923/2023 - EXEMPTION FROM FILING O.T.)

Date : 25-08-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s)

Mr. Narender Kumar Verma, AOR

Mr. Devadatt Kamat, Sr. Adv.

Mr. S.P.M. Tripathi, Adv.

Mr. P.S. Sudheer, AOR

Mr. Rishi Maheshwari, Adv.

Ms. Anne Mathew, Adv.

Mr. Bharat Sood, Adv.

Ms. Miranda Solaman, Adv.

Ms. Revanta Solanki, Adv.

Mr. Akshay Rana, Adv.

For Respondent(s)

Mr. Sudhir Kumar Saxena, Sr. Adv.

Mr. Aviral Saxena, AOR

Mr. Piyush Thanvi, Adv.
Mr. Abhinav Sharma, Adv.

Mr. Rana Mukherjee, Sr. Adv.
Mr. Rohit K. Singh, AOR
Mr. Pritam Bishwas, Adv.
Ms. Surabhi Guleria, Adv.
Mr. Samarath Mohanty, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Special Leave to Appeal (Crl.) No.7933/2023:-

1. Heard learned Senior counsel for the petitioner and perused the material placed on record.
2. Exemption Applications are allowed.
3. Issue notice, returnable after four weeks.
4. Mr. Rohit K. Singh, learned Advocate-on-Record accepts notice on behalf of the State of U.P. and service is thus waived off.
5. As prayed for, counter affidavit be filed in the matter.
6. As prayed for, learned Senior counsel/learned counsel for the parties are permitted to file their respective written submissions in all the matters within the said period.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(BEENA JOLLY)
COURT MASTER (NSH)

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Mr. Sudhir Kumar Saxena, Sr. Adv.

Mr. Aviral Saxena, AOR

Mr. Piyush Thanvi, Adv.

Mr. Abhinav Sharma, Adv.

Mr. Rana Mukherjee, Sr. Adv.

Mr. Rohit K. Singh, AOR

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Mr. Samarth Mohanty, Adv.

Mr. Samarath Mohanty, Adv.

Mr. Shantanu Singh, Adv.

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